

ITEM NO.8

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA Respondent(s)
(With prayer for interim relief and office report)

Date : 13/10/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) Mr. Rajat Singh, Adv.
Mr. Tushar Bakshi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the appellant seeking adjournment, list the
matter on 7th November, 2014.

In the meantime, affidavit of dasti service be filed
within one week.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2014.10.14
13:29:35 IST
Reason: